| | Annexure - 2 | | | | | | | | | | | | | |
|--|---|---------------------------|----------------|-----------------------------|---------------------------------------|--|------------------------------|-----------------------------------|----------------------------------|--|-------------------------------------|-------------|--------------------|--|
| Name of the Corporate Debtor: Connect Wind (India) Pvt Ltd | | | | | | Date of commencement of CIRP: 01/03/2024 | | | | | List of creditors as on: 23/07/2024 | | | |
| | List of Operational Creditors - Government Dues | | | | | | | | | | | | | |
| | (Amount in ₹) | | | | | | | | | | | | | |
| Sl. No | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | | | | | |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | A mount covered by | Whether related party? | % of voting share in CoC | Amount of contingent claim | Amount of any mutual dues, that may be set-off | | claim under | Remarks, if any | |
| 1 | Income Tax Department | 15-03-2024 | 85,93,20,455 | 85 93 20 455 | Demand raised under Income Tax Act | Nil | No | Nil | Nil | Nil | Nil | Nil | Nil | |